

velopment should be preferred. The Planning Commission is in agreement with the views expressed by the N.D.C. Committee.

Drinking Water Supply for Madras City

*758. Dr. P. Srinivasan: Will the Minister of Health be pleased to state:

(a) whether the proposal to augment supply of drinking water to the Madras City from Cauvery source has been finalised;

(b) if so, the estimated cost thereof; and

(c) if not, when the project is likely to be finalised?

The Minister of Health (Dr. Sushila Nayar): (a) No, Sir.

(b) Does not arise.

(c) The State Government propose to start work on this Scheme during the Fourth Five Year Plan period. As detailed plans and estimates have not been worked out so far, it is not possible to indicate as to when this Scheme would be finalised.

D.A. to Central Government Employees

*759. Shri S. M. Banerjee:
Shri Ram Sewak Yadav:
Shri Madhu Limaye:
Shri Bagri:

Will the Minister of Finance be pleased to state:

(a) whether in view of the abnormal rise in prices in recent months, the average consumer price index has gone up;

(b) if so, the latest available average consumer price index;

(c) whether Government have decided to increase the dearness allowance of Central Government employees to neutralise the rise in prices;

(d) if so, the slab of pay upto which the increase is proposed to be given;

(e) whether it is a fact that due to the abnormal rise in prices, there is discontentment and frustration among the low-paid employees; and

(f) if so, in what way Government propose to remove their genuine financial hardships?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes, Sir.

(b) The twelve-monthly average at the end of October, 1965 was 164.92.

(c) According to the Pay Commission formula, the next review of the rates of Dearness Allowance admissible to Central Government Servants is due only when the twelve-monthly average reaches 165.

(d) Does not arise at present.

(e) and (f). Low-paid employees have been granted dearness compensation from time to time to relieve hardship. Rates of D.A. were raised twice in 1964 with effect from 1st February and 1st October when the 12-monthly average registered 135 and 145.9 points respectively. Rates were again increased with effect from March this year when the average went up to 155.8.

Rural Electric Co-operatives

*760. Shri Himatsingka:
Shri Rameshwar Tanti:
Shri Vishwa Nath Pandey:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Government have under consideration a scheme to intensify rural electrification works through rural electric supply co-operatives;

(b) if so, its main features; and

(c) when it is likely to be introduced?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) and (c). One or two rural electricity co-operatives of each State Electricity Board area will be formed as a pilot project. If the experiment is found to be successful, the scheme would be extended further. The rural electricity co-operatives, when formed, will be closely linked with the rural industrial processing co-operatives. The programme of rural electricity co-operatives would be complementary to the activities of the State Electricity Boards in the field of rural electrification.

विदेशी मुद्रा

*761. श्री बड़े :

श्री हुकूम चन्द कछवाय :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) इंडियन रोटरी क्लब तथा लायन्स क्लब तथा अन्य ऐसे कितने क्लब हैं या संस्थायें हैं जिनका हैड ऑफिस (मुख्यालय) विदेशों में है ;

(ख) इन क्लबों द्वारा विदेशों में प्रति वर्ष कितना धन भेजा जाता है ; और

(ग) क्या इस तरह सरकार का ध्यान है कि इसके परिणामस्वरूप विदेशी मुद्रा का अक्षय्य होता है ?

योजना मंत्री (श्री डॉ० रा० भगत) :

(क) और (ख). वर्तमान विनियमों के अनुसार, विदेशी मुद्रा का लेनदेन करने वाले अधिकृत बैंकों को, रिजर्व बैंक की पूर्व अनुमति के बिना, किसी भी कैलेण्डर वर्ष में किसी प्रार्थी को, वास्तविक क्लबों तथा वैज्ञानिक, तकनीकी और शिक्षा संस्थाओं को चंदा या सदस्यता शुल्क के रूप में 20 रुपये तक की विदेशी मुद्रा-भेजने की अनुमति देने का अधिकार है। सरकार के पास रोटरी क्लब और लायन्स क्लब के अपने-अपने मुख्यालय में भेजने के लिए विदेशी मुद्रा देने के लिए केवल दो

प्रार्थना-पत्र भेजे गए थे। रोटरी क्लब को विदेशी मुद्रा की, एक-एक लाख ६० की दरमें भेजने की अनुमति क्रमशः दिसम्बर 1954 और जून 1956 में दी गयी थी। लायन्स इंटरनेशनल को 1962 में 4,000 डालर भेजने की अनुमति दी गयी।

(ग) विदेशी मुद्रा में भेजी गयी कुल रकम और उसके फलस्वरूप होने वाला विदेशी मुद्रा का व्यय बहुत अधिक नहीं कहा जा सकता।

Recruitment of Income-Tax Officers

*762. Shri Rameshkhari Prasad Singh:
Shri Himatsingka:
Shri P. H. Bheel:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 891 on the 18th November, 1965 and state:

(a) whether all the Income-tax Inspectors who have passed the departmental examination and are otherwise duly qualified and are awaiting promotion as Income-tax Officers (Class II) have been absorbed in the existing vacancies of Income-Tax Officers (Class II); and

(b) if not, the reasons for not considering their cases and going in for *ad hoc* recruitment on such a large scale?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Saha): (a) No, Sir.

(b) The reasons for *ad hoc* recruitment generally are to infuse new blood, select people from a larger sphere and to further improve the tone and standard of the service.